NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 392/2022 IA 1309/2022 In C.P.(IB)/68(MB)2020

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2022

NAME OF THE PARTIES: - IA 392/2022 Gaurav Ashok Adukia
V/s
Suresh Kumar Sohanlal Goyal
IN THE MATTER OF
Drip Capital Inc
V/s
Shivani Trendz Private Limited

APPEARANCES: -
FOR THE APPLICANT/RP : Adv. Arjun Sathees
FOR CORPORTE DEBTOR : Absent

Section: 19(2) U/s 7 of (IBC) Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **11.11.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Jagdish